

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 25/RP/2014 in Petition No. 92/MP/2014

Sub: Application under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-Term and medium term open access in inter-State transmission and related matters) Regulations, 2009 and Section 94 (1) (f) of the Electricity Act, 2003 is seeking a review of the order dated 8.8.2014 and 5.9.2014 in Petition No. 92/MP/2014 and setting aside of the grant of MTOA to applications received in June, 2013.

Date of hearing : 15.10.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Bharat Aluminium Company Limited

Respondents : Powergrid Corporation of India Limited and others

Parties present : Shri Prashanto Chandrasen, Advocate, BALCO
Ms. Anushruti, Advocate, BALCO
Ms. Swapana Srivastava, Advocate, KSEB
Shri Y.K. Sehgal, PGCIL
Shri Dilip Rozekar, PGCIL
Shri Ashok, PGCIL
Shri Aryaman Saxena, PGCIL
Shri Varun Pathak, Advocate, PTC
Shri Rajiv Bhardwaj, Advocate, PTC
Shri K.C. Agrawal, PTC
Shri H De, PTC
Ms. Jyoti Prasad, NLDC
Shri S.S. Barpanda, NLDC
Ms. Jayantika Singh, NLDC

Record of Proceedings

Due to paucity of time, the matter could not be taken for hearing.

2. The Commission directed the review petitioner to serve copy of the review petition on the respondents, if not served.
3. The Commission directed the parties to complete the pleadings (reply, rejoinder, etc.) by 24.10.2014.
4. The Commission directed to list the review petition for hearing on 27.10.2014.

By order of the Commission

Sd/-

**(T. Rout)
Chief (Law)**